

- (b) Review by Government on the working of the above Association. [Placed in Library. See No. L.T. 3247/05]
- (v) (a) -Annual Report and Accounts of the Central Wool Development Board, Jodhpur, for the year 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 3251/05]
- (vi) (a) Fifty-fifth Annual Report and Accounts of the Synthetic and Art Silk Mills Research Association (SASMIRA), Mumbai, for the year 2004-2005", together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association. [Placed in Library. See No. L.T. 3252/05]
- (vii) (a) Twenty-fifth Annual Report and Accounts of the Man-Made Textiles Research Association (MANTRA), Surat, for the year 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association. [Placed in Library. See No. L.T. 3253/05]
- I. Report and Accounts (2004-2005) of various Power Corporations and related papers**
- II. Report and Accounts (2003-2004) and Annual Budget (2006-2007) of the Damodar Valley Corporation, Kolkata and related papers**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): Sir, on behalf of Shri P.M. Sayeed, I lay on the Table :

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

- (i) (a) Annual Report and Accounts of the Narmada Hydroelectric Development Corporation Limited (NHDC), Bhopal, for the year 2004-2005, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 3005/05]
- (ii) (a) Annual Report and Accounts of the National Hydroelectric Power Corporation Limited (NHPC), Faridabad, for the year 2004-2005, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 3004/05]
- (iii) (a) Annual Report and Accounts of the Power Grid Corporation of India Limited, New Delhi, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 3257/05]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of section 45 and sub-section (5) of section 59 of the Damodar Valley Corporation Act, 1948:

- (i) (a) Annual Report and Accounts of the Damodar Valley Corporation, Kolkata, for the year 2003-2004, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Corporation. (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 3003/05]

(ii) A copy (in English and Hindi) of the Annual Budget of the Damodar Valley Corporation, Kolkata, for the year 2006-2007, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. L.T. 3256/05]

- I. Report and Accounts (2004-2006) of the Rehabilitation Plantations Limited, Punalur, Kerala and related papers**
- II. Report and Accounts (2004-2005) of the Repatriates Cooperative Finance and Development Bank Limited, Chennai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT) : Sir, I lay on the Table: -

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Twenty-ninth Annual Report and Accounts of the Rehabilitation Plantations Limited, Punalur, Kerala, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 3190/05]

II. A copy each (in English and Hindi) of the following papers:

- (a) Thirty-sixth Annual Report and Accounts of the Repatriates Cooperative Finance and Development Bank Limited (REPCO), Chennai, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bank. [Placed in Library. See No. L.T. 3189/05]

- I. Notifications of the Ministry of Home Affairs**
- II. Report and Accounts (2004-2005) of the National Foundation for Communal Harmony, New Delhi and related papers**